

(3)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 247/(MAH)/2017
M.A. No. 649/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: Indian Bank Limited
V/s
Varun Resources Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
3.	MR ANUSH NATKAR MS. SALONI KAPADIA i/b/cyril amarchand MANGAONAS	ADV. FOR TRP	

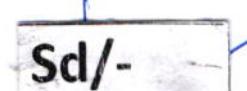
ORDER

MA 649/2017 in CP 247/I&BP/NCLT/MB/MAH/2017

The Application is allowed, vide separate order.


Sd/-

V. NALLASENAPATHY
Member(Technical)


Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)